

Territorial Council inspite of the desire and wishes of the people; and

(b) if so, the reasons and difficulties therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) The term of the existing members of Territorial Councils of Himachal Pradesh and Manipur extends up to the 2nd August, 1962, and of those of Tripura Territorial Council up to the 31st July, 1962, and under the law, the term cannot be curtailed.

Development of Geological Teams

1228. Shri Yallamanda Reddy: Will the Minister of Mines and Fuel be pleased to state:

(a) whether there is any proposal to deploy geological teams, seismic parties, gravity magnetic and electro-logging units throughout the country during 1962-63;

(b) if so, how many teams and units are to be deployed; and

(c) in which States?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Yes, Sir.

(b) 456 Geological field parties, 15 Gravity magnetic parties, 24 seismic parties and 23 electrologging units are to be deployed by the Oil and Natural Gas Commission, Geological Survey of India and the Indian Bureau of Mines.

(c) Geological field work would be carried out in all States, Himachal Pradesh and Andaman, Islands.

The seismic and gravity magnetic parties will operate in the foothills and plains of Punjab, U.P., Bihar West Bengal, Madras, Rajasthan, Gujerat, Assam and Himachal Pradesh. Two gravity magnetic parties will, in addition to the above areas, also operate in Orissa and Andhra Pradesh. Electro-logging units will operate in Gujerat, Punjab, U.P., Assam, Rajasthan,

Bihar, Maharashtra, Madhya Pradesh and West Bengal.

D. A. to Government Employees

1229. { Shri Bhagwat Jha Azad;
Shri Bishwanath Roy;
Shri Kolla Venkaiah;

Will the Minister of Finance be pleased to state:

(a) what approximate cost would be to the exchequer as a result of the increase in dearness allowance of the civilian employees of the Central Government; and

(b) what would be the total number of employees benefited by this increase?

The Minister of Finance (Shri Morarji Desai): (a) About Rupees 13 crores per annum for the civilian employees (including Railway employees and the civilians paid from the Defence Services Estimates).

(b) About 2 millions.

Central Provinces Manganese ore Company

1230. Shri Daji: Will the Minister of Mines and Fuel be pleased to state:

(a) how many leases and for what area the Central Provinces Manganese Ore Company possess;

(b) what are the terms and conditions of these leases; and

(c) when the different leases terminate?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajar-navis): (a) and (c) A statement which details the required information is laid on the Table of the Lok Sabha [See Appendix II annexure No. 36].

(b) All the leases except that at Balapur held by the 'CPMO' were pre-1949 leases. All of them were